NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL : CP/61/2017 PETITION NUMBER : HIEC TRADING COMPANY PVT LTD NAME OF THE APPLICANT : 230 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM M-1-40040 0/0.2-D: mar 2 kilamasany Ronal Meronivia Potitioner Course Lox

ORDER

Counsel for the applicant present. Joint Director, Office of the Regional Director present. Time is adjourned at request of both counsels to make submissions. Put up on 02.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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